

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:403
ANSWERED ON:11.07.2014
REGULATION OF PRE NURSERY EDUCATION
Ahir Shri Hansraj Gangaram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the educational status of the children in the age group 3-6 years in the States is deteriorating due to absence of regulations for pre-nursery education in all the States of the Country;
- (b) if so, the details thereof;
- (c) whether the States are in a state of dilemma due to non-issuance of regulations and directives by the Government for the education for children in the said age group;
- (d) if so, whether the Government proposes to issue unequivocal direction to States in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MENEKA SANJAY GANDHI)

(a) to (e): The recently approved National Early Childhood Care and Education (ECCE) Policy notified on 12-10-2013 envisions holistic and integrated development of the children with focus on care and early learning at each sub-stage of the developmental continuum. The ECCE policy envisages a Regulatory Framework for ECCE to ensure basic quality inputs and outcomes, across all service providers undertaking such services or part thereof. However, since education is in concurrent list and falls under State/ UTs authority, any action with regard to regulations for pre-nursery education is within the domain of the concerned State/UT.